

ITEM NO.501

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9486-9487/2019

CENTRAL ORGANISATION FOR RAILWAY ELECTRIFICATION Appellant(s)

VERSUS

M/S ECI SPIC SMO MCML (JV) A JOINT VENTURE COMPANY Respondent(s)

(IA No. 167913/2024 - INTERVENTION APPLICATION IA No. 129202/2023 - INTERVENTION APPLICATION IA No. 124104/2023 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 6125/2021 (IV-A)

SLP(C) No. 15936/2020 (XIV)
(IA No. 134969/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9462/2022 (IV-A)
(IA No. 114639/2022 - APPLICATION FOR PERMISSION IA No. 75755/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 63863/2024 - INTERVENTION APPLICATION IA No. 240734/2023 - INTERVENTION APPLICATION IA No. 184011/2023 - INTERVENTION APPLICATION IA No. 129212/2023 - INTERVENTION APPLICATION IA No. 128075/2023 - INTERVENTION APPLICATION IA No. 124089/2023 - INTERVENTION APPLICATION IA No. 108256/2023 - INTERVENTION APPLICATION IA No. 185828/2022 - INTERVENTION APPLICATION IA No. 75756/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 21131/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.192976/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 7086/2024 (XV)
(IA No.41786/2024-CONDONATION OF DELAY IN FILING and IA No.41789/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.41790/2024-EXEMPTION FROM FILING O.T. and IA No.41788/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13670/2024 (XVII)
(IA No.89448/2024-CONDONATION OF DELAY IN FILING and IA
No.89451/2024-EXEMPTION FROM FILING O.T.)

Date : 29-08-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Mr. S. Ravi Shankar, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Sanjeev Kapoor, Adv.
Mrs. Vanita Bhargava, Adv.
Mr. Madhav Khosla, Adv.
Mr. Samar Kachwaha, Adv.
Mr. Rohit Ghosh, Adv.
Mr. Ritwik Mohapatra, Adv.
Mr. Varun Tyagi, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Dhruv Sharma, Adv.
Mr. Udit Sidhra, Adv.
M/S. Khaitan & Co., AOR

Mr. Anand Padmanabhan, Sr. Adv.
Mrs. Prabha Swami, Adv.
Ms. Divya Swami, Adv.
Mr. Nikhil Swami, AOR

Mr. Arvind Kamath, A.S.G.
Mr. Pai Amit, AOR
Ms. Pankhuri Bhardwaj, Adv.
Mr. Nikit Bala, Adv.
Mr. Abhiyudaya Vats, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. Kushal Dube, Adv.
Ms. Ranu Purohit, Adv.
Ms. Bhavana Duhoon, Adv.
Mr. Tathagata Dutta, Adv.

Mrs. Madhavi Divan, Sr. Adv.
Mr. S.k.gangele, Sr. Adv.
Ms. Ritu Gangele, Adv.

Ms. Priya Sharma, Adv.
 Mr. Prathvi Raj Chauhan, AOR
 Ms. Aishani Narain, Adv.
 Ms. Nidhi Khanna, Adv.
 Ms. Aandrita Deb, Adv.

Mr. Guru Krishnakumar, Sr. Adv.
 Mr. Balaji Srinivasan, AOR
 Mr. Vishwaditya Sharma, Adv.
 Mr. Ashwin K, Adv.
 Mr. Vishesh Goel, Adv.
 Ms. Harsha Tripathi, Adv.
 Mr. Shreyas Ranjan, Adv.
 Mr. Aditya Nath, Adv.

Mr. Tushar Mehta, SG
 Mr. K.M. Nataraj, A.S.G.
 Mr. Arvind Kamath, ASG
 Mr. Shashank Garg, Adv.
 Mr. Kanu Agrawal, Adv.
 Mr. Aman Mehta, Adv.
 Mr. Raman Yadav, Adv.
 Ms. Aastha Singh, Adv.
 Ms. Mili Bqaxi, Adv.
 Ms. Nishtha Jain, Adv.
 Jayashree Parihar, Adv.
 Mr. Raghav Bhatia, Adv.
 Mr. Arjun Sharma, Adv.
 Ms. Aradhya Chaturvedi, Adv.
 Mr. Amrish Kumar, AOR

For Respondent(s)

Mr. Dhruv Tamta, AOR
 Mr. Suman K Doval, Adv.
 Mr. Nishchay Dutt, Adv.

Mr. Mahesh Agarwal, Adv.
 Mr. Rishi Agrawala, Adv.
 Mr. Ankur Saigal, Adv.
 Mr. Rohan Talwar, Adv.
 Mr. Pranjit Bhattacharya, Adv.
 Dr. Sunil Mittal, Adv.
 Ms. Anu Tiwari, Adv.
 Mr. Chirag Nayak, Adv.
 Mr. Himanshu Saraswat, Adv.
 Mr. Pranav Saigal, Adv.
 Mr. E. C. Agrawala, AOR

Mr. Amrish Kumar, AOR

Mr. Gourab Banerji, Sr. Adv.
Mr. George Pothan Poothicote, Adv.
Ms. Manisha Singh, Adv.
Mr. Prakarsh Kumar, Adv.
Mr. Ashu Pathak, Adv.
Ms. Jyoti Singh, Adv.
Mr. T S Sundaram, Adv.
Mr. Venkata Supreeth, Adv.
Mr. Mohit Pandey, Adv.
Mr. Rakesh Talukdar, Adv.
Mr. Sp Mukherjee, Adv.
Ms. Raka Chatterjee, Adv.
Mr. Arunava Mukherjee, AOR

Mr. P.v. Dinesh, Sr. Adv.
Mr. Somiran Sharma, AOR
Ms. Anna Oommen, Adv.
Ms. Syed Nazarat Fatima, Adv.
Mr. Suryanu Sengupta, Adv.
Mr. Dhrubajit Saikia, Adv.

Mr. S. Mukunth, Sr. Adv.
Mrs. Prabha Swami, Adv.
Ms. Divya Swami, Adv.
Mr. Nikhil Swami, AOR

Mr. Dharmendra Kumar Sinha, AOR
Mr. Subodh Kumar Pathak, Adv.
Mr. Shashiranjana, Adv.
Mr. Pawan Kumar Sharma, Adv.
Mr. Akash Swami, Adv.

Mr. Mahesh Jethmalani, Sr. Adv.
Mr. A. Raghunath, AOR
Ms. Siya Choudhary, Adv.
Ms. Serena Jethmalani, Adv.

Mr. Nakul Dewan, Sr. Adv.
Mr. Balaji Srinivasan, AOR
Mr. Vishwaditya Sharma, Adv.
Ms. Nooreen Sarna, Adv.
Ms. Meher Tandon, Adv.
Ms. Tansi Fotedar, Adv.
Mr. Soumil Jhanwar, Adv.
Mr. Satyender Saharan, Adv.

Mr. Sathvik Chandrashekhar, Adv.
Ms. Harsha Tripathi, Adv.
Mr. Shreyas Ranjan, Adv.
Mr. Aditya Nath, Adv.

Ms. Garima Jain , AOR

Mr. KM Nataraj, A.S.G.
Mr. Ganesh Chandru, Adv.
Mr. Siddharth Agrawal, AOR
Mr. Shashwat Dhyani, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Apoorva Bhumes, Adv.
Mr. Chitransh Sharma, Adv.
Mr. Tanmay Mehta, Adv.

Mr. Sulaiman Mohd Khan, Adv.
Mrs. Taiba Khan, Adv.
Mr. Bhanu Malhotra, Adv.
Mr. Gopeshwar Singh Chandel, Adv.
Mr. Abdul Bari Khan, Adv.
Mr. Rohit Amit Sthalekar, AOR

Mr. Saurav Aggarwal, Adv.
Ms. Sonali Jaitley Bakhshi, Adv.
Mr. Jaiyesh Bakhshi, Adv.
Mr. Ravi Tyagi, AOR
Mr. Mayank Mishra, Adv.
Mr. Gaurav Mishra, Adv.
Mr. Daman Popli, Adv.
Mr. Neetu Devrani, Adv.
Mr. Anubhav Yadav, Adv.
Mr. Sahil Dhawan, Adv.
Mr. Anshuman Chowdhury, Adv.
Ms. Kavya Pahwa, Adv.
Mr. Ajay Sharma, Adv.
Mr. Shivam Chaudhary, Adv.
Ms. Saloni Paliwal, Adv.

Mr. Rajeev Kumar Ranjan, Adv.
Mr. Sandeep, Adv.
Mr. Priyanshu Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Put up for further hearing at 2.00 pm on 30 August 2024 as a part heard matter.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(POOJA SHARMA)
COURT MASTER